GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2436 ANSWERED ON 5TH MARCH, 2020

CASHLESS TREATMENT FACILITY TO ROAD ACCIDENT VICTIMS

†2436. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has started or proposes to start a pilot project for providing cashless treatment facility to the victims of road accidents on National Highways;
- (b) if so, the salient features and scope of coverage of the said project; and
- (c) the number of victims who have been given cashless treatment facility since the start of this project?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry of Road Transport and Highways had launched three pilot project for cashless treatment facility of road accident victims on following stretches of National Highways:-

- (i) Gurgaon Jaipur stretch of National Highway (NH) No.8. (Implemented July 2013 to May 2016).
- (ii) Vadodara Mumbai stretch of NH No. 8 (Implemented during September 2014 to March 2016).
- (iii) Ranchi Rargaon Mahulia stretch of NH No. 33. (Implemented during September 2014 to March 2016).

The pilot project envisages transport of accident victims from the accident scene to hospital and wherever required, from one hospital to another for treatment at a public or private hospital for the first 48 hours or Rs. 30,000/-, so that lives of accident victims may be saved in the "Golden Hour" by prompt and proper medical assistance. During pilot projects, 13888 no. of victims were provided cashless treatment.
